

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.267  
**CA(CAA)/40(AHM)2023**

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Saraf Township Pvt. Ltd  
(Transferor Co.)  
Laser Fibers Pvt. Ltd.  
(Transferee Co.)

.....Applicant

.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jitendra Raval, PCS  
For the Respondent :

**ORDER**

List for further consideration on 06.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**